

mines are not included in the scheme, and the reply is that the Ministry of Labour has got a separate scheme.

Shri A. C. Guha: Not only another housing scheme, I think the Mica Mines Welfare Fund is also under the Labour Ministry.

The Minister of Labour and Employment and Planning (Shri Nanda): Yes, that is also under the Labour Ministry.

Mr. Speaker: Housing is under one Ministry and the fund is under another Ministry.

Shri A. C. Guha: This housing has to be done from the Mica Mines Welfare Fund and that fund is under the Labour Ministry.

Mr. Speaker: This will be considered. We will go to the next question.

Expansion of Engineering Industry

*1144. **Shri S. M. Banerjee:** Will the Minister of Planning be pleased to state whether the expansion of Engineering Industry under the Second Five Year Plan will include expansion of Ordnance Factories?

The Deputy Minister of Planning (Shri S. N. Mishra): No, Sir. The Second Five Year Plan does not deal with Defence establishments.

Shri S. M. Banerjee: May I know whether it is in the knowledge of the hon. Minister that these Ordnance Factories are manufacturing civilian goods to the tune of Rs. 4½ crores per year and, if so, why the surplus manufacturing capacity of these factories will not be utilised for the purpose of speeding up our production in the Second Five Year Plan?

Shri S. N. Mishra: Although this question is not quite related to the present Plan, for the information of the hon. Member I would like to submit that to the extent it is possible that is already being done.

Shri S. M. Banerjee: May I know whether expansion of these Ordnance Factories is not being done because of the pressure from the private sector?

Mr. Speaker: He said that to the extent possible it is being done.

Shri S. M. Banerjee: It is not done. I know of Ordnance Factories myself.

Mr. Speaker: The hon. Member has got a different impression.

Shri S. M. Banerjee: They say that there will be pressure from the private sector and that they will compete. May I know whether there is private pressure?

Shri S. N. Mishra: No amount of pressure from the private sector deflect the Government from doing the right thing.

External Marketing Scheme for Handloom Fabrics

*1145. { **Shri Subbiah Ambalam:**
Shri Thanu Pillai:

Will the Minister of Commerce and Industry be pleased to state the working results of the External Marketing Scheme for Handloom Fabrics during the year 1956-57?

The Minister of Commerce (Shri Kanungo): Information is being collected and will be laid on the Table of Lok Sabha.

Shri Subbiah Ambalam: In view of the fact that the depots working in the foreign countries are working under a loss, may I know whether the Government will consider the advisability of promoting agency arrangements as is being done in Rangoon?

Shri Kanungo: The purpose is not only of profit by a particular establishment, it is a promotional activity.

Shri Ranga: Has Government received any representation from those who are interested in the production of Madras handkerchiefs to the effect that Government should use their good offices to enable them to export their stuff to Ghana, Nigeria and other countries directly instead of through all these various middlemen who have been exploiting them for a long time?

Shri Kanungo: There have been various suggestions, but the one basic fact remains that the sartorial habits of Ghana and other African countries are changing

Shri S. V. Ramaswami: When was this scheme started, and ever since its inception how much has been improved by way of export of handloom fabrics?

Shri Kanungo: This scheme was started somewhere about 1954, and the Madras Apex Society has been looking after it. The sales effected through the offices of these agencies have shown improvement in 1955-56, and I hope they would show improvement in 1956-57.

Shri S. V. Ramaswami: Let us have figures

Shri Kanungo: I have not got the figures for 1956-57, as I stated earlier in my main answer to the question

Shri Jinachandran: May I know whether any help is extended to handloom factories outside the co-operative sector for export?

Shri Kanungo: Yes

Shri R. Ramanathan Chettiar: May I know whether the State Trading Corporation handles this export?

Shri Kanungo: The amount is so small that the State Trading Corporation cannot handle it

Shri Ranga: Why is it that the Government do not want to do anything and are satisfied with saying that the sartorial habits are changing there? Why is it that they have refused to give facilities either to the Handloom Fabric Marketing Society or to the Handloom Weavers' Co-operative Societies in different States, especially in Andhra and Madras, to send their delegates there to explore the possibilities for export?

Shri Kanungo: The Fabric Society is doing the largest amount of business in this commodity

Shri Ranga: No

Shri Kanungo: They are, and as far as Apex Societies are concerned, they are welcome to send their representatives

Shri Shankaraiya: May I know what steps are being taken to place the services of the External Marketing Officers with the All India Handloom Co-operative Marketing Society, who are also entrusted with the work of carrying on external trade?

Shri Kanungo: The whole scheme will be taken over very shortly by the Fabric Society

Export of Onions

*1146 **Shri Jadhav.** Will the Minister of Commerce and Industry be pleased to state

(a) what was the quota for the export of onions allotted to different States in India during 1956-57,

(b) which are the onions producing States and what was the production State-wise during the last year;

(c) the estimated production this year,

(d) the quota allotted for export to each State,

(e) what is the quota allotted to Nasik District,

(f) whether it is a fact that during the last year the quota of 500 tons of onions was allotted to Niphad Taluka whereas this year only a quota of 80 tons has been allotted, and

(g) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a), (b) and (d) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No 88]

(c) Estimate is not yet available

(e) and (f) Quotas are not allotted on a district-wise or taluk-wise basis

(g) Does not arise

Shri Jadhav: What is the basis of allotting these quotas?